



2026:DHC:2900-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 355/2025, CM APPL. 37771/2025 &
37774/2025

M/S BOOKS AND BOOKS AND ANRAppellants
Through: Mr. Viney Sharma, Advocate.
versus

M/S VIVA BOOKS PVT LTDRespondent
Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)
06.04.2026

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C. HARI SHANKAR, J.

1. Mr. Viney Sharma appearing for the appellants seeks leave to withdraw the appeal.
2. The appeal is dismissed as withdrawn.
3. Court fees, if any deposited with the Registry of this Court shall be refunded on the appellants approaching the Registry of this Court.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

APRIL 6, 2026/pa